

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 8 of 2016

Dated: 26th July, 2017

In the matter of:

Delhi Transco Ltd.	Appellant(s)
Vs.		
Delhi Electricity Regulatory Commission & Ors.	Respondent(s)

ORDER

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on **30.08.2017.**

PPS/Court Master

tpd